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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) No.3995/2020

SONIA RANA

..... Petitioner

Through: Mr. Dhananjay Singh Sehrawat, Adv.

versus

STATE OF NCT OF DELHI

..... Respondent

Through: Mr. Ramesh Singh, Standing Counsel for  
GNCTD with Ms.Bhawna Kataria, Ms.Tara  
Narula, Advocates

**CORAM:**

**HON'BLE THE CHIEF JUSTICE**

**HON'BLE MR. JUSTICE PRATEEK JALAN**

**ORDER**

% **07.07.2020**

Proceedings of the matter have been conducted through video conferencing.

CM Nos.14333-34/2020 (exemptions)

Exemptions allowed, subject to all just exceptions.

The applications are disposed of.

W.P.(C) No.3995/2020

Learned counsel for the Petitioner seeks time to verify whether any petition raising similar issues was preferred before the Hon'ble Supreme Court or not.

List on 28.07.2020.

**CHIEF JUSTICE**

**PRATEEK JALAN, J**

**JULY 07, 2020/pk**